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LAWYER FILES COMPLAINT WITH NHRC OVER THREATS

Chandigarh: A Panchkula-based lawyer has filed a complaint with the National Human Rights Commission (NHRC) seeking action against those who “threatened house-owners, students and made a provocative video

about students being asked to leave the area.”

Sukhwinder Singh Nara’s complaint stated, “I...request you to please ensure the protection of lives and liberty of the students...take strict action...” *ENS*